

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-2963(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.11.2019**

**NAME OF THE COMPANY: M/s. Tarun Khanna V/s. M/s. Deltronix
India Ltd.**

~~SECTION OF THE COMPANIES ACT:~~ 9 of IBC, 2016

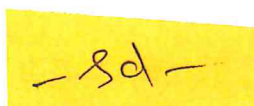
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. S. P. Singh Chawla, Advocate for the Petitioner
Mr. Shashank Aggarwal, Advocate for the Respondent**

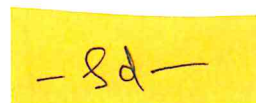
ORDER

Mr. Shashank Aggarwal, Ld. Counsel has put in appearance on behalf of the Corporate Debtor. He prays for some time to file his reply. Let the same be filed.

To come up for arguments on 16th December 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**